

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
(Appellate Jurisdiction)

**IA NO. 1117 OF 2018 IN**  
**DFR NO. 2104 OF 2018**

**Dated: 27<sup>th</sup> September, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s Lohia Developers (India) Pvt. Ltd.**

**.... Appellant(s)**

**Vs.**

**Uttar Pradesh Electricity Regulatory Commission & Ors..**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Himanshu Upadhyay

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Sachin Dubey for R-1

Mr. Rajiv Srivastava  
Ms.Gargi Srivastava for R-2

**ORDER**

**(IA NO. 1117 OF 2018 - FOR DELAY IN FILING THE APPEAL)**

Learned counsel, Mr. Himanshu Upadhyay, appearing for the Appellant prays for two week's time to enable him to file affidavit of service.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

Learned counsel appearing for the Appellant is permitted to file affidavit of service in the matter by 08.10.2018.

List the matter on **10.10.2018**, as requested.

**(S. D. Dubey)**  
**Technical Member**

vt/kt

**(Justice N. K. Patil)**  
**Judicial Member**